

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3750
ANSWERED ON:19.03.2015
CONTEMPT OF COURT
Jaiswal Dr. Sanjay

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to amend the 'Contempt of Court Act, 1971'; and
- (b) if so, the details thereof, alongwith the reasons therefor?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

- (a) : No, Madam.
- (b) : Does not arise.